

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4963  
ANSWERED ON 25<sup>TH</sup> MARCH, 2021**

**LINKING OF TRAFFIC VIOLATIONS WITH INSURANCE PREMIUMS**

**4963. SHRI THIRUNAVUKKARASAR SU:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether any proposal is under consideration of the Government to link the cases of traffic violations with motor insurance premiums;**
- (b) if so, the details thereof;**
- (c) whether this proposal is likely to affect adversely the interests of vehicle owners and increase their premium burden; and**
- (d) if so, the reaction of the Government thereto?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (d) No such proposal is under consideration with this Ministry.**

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